

(b) the stand taken by the Government in dealing with such refugees?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b). The repatriation of refugees to Sri Lanka is based on their willingness to return to their country. Out of 110,930 refugees residing in camps in Tamil Nadu surveyed so far, 30,468 have indicated their willingness to return. Upto 26th February, 4569 have been voluntarily repatriated to Sri Lanka. Those who have not conveyed willingness to return, continue to remain in India.

**Abolition of NCRB and BPRD**

1442. SHRI HANNAN MOLLAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to abolish the National Crime Records Bureau (NCRB) and the Bureau of Police Research and Development (BPRD); and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM. M. JACOB): (a) and (b). There is no proposal to abolish the National Crime Record Bureau and the Bureau of Police Research & Development, under considerations of the government, at present.

**LPG Connections**

1443. SHRIMATI RITA VERMA:  
SHRIMATI CHANDRA  
PRABHA URS:

SHRIMATI KRISHENDRA  
KAUR (DEEPA):  
SHRI RAMESHWAR PATI-  
DAR:  
SHRIMATI SUMITRA MA-  
HAJAN:  
SHRI BHUWAN CHANDRA  
KHANDURI:  
SHRI CHETAN P.S.  
CHAUHAN:  
SHRI HARISINH CHAVDA:  
SHRI PRATAPRAO B.  
BHONSLE:  
SHRIMATI MAHENDRA  
KUMARI:  
SHRI KASHIRAM RANA:  
SHRI NAWAL KISHORE RAI:  
SHRI BHAGWAN SHANKAR  
RAWAT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of persons on the waiting list for LPG connections as on December 31, 1991 State-wise

(b) the number of new connections released during 1991, State-wise; and

(c) the time by which the waiting lists are likely to be cleared?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) and (b). Information is given in the attached statement

(c) Efforts are on to give LPG connection to as many applicants as early as possible.

**STATEMENT***(Fig. in lakhs)*

<i>Name of the State</i>	<i>No. of persons on waiting list for LPG connection (As on 31.12.91)</i>	<i>No. of connections released during 1.1.91 to 31.12.91)</i>
1. Andhra Pradesh	4.80	0.47
2. Arunachal Pradesh	0.11	0.02
3. Assam	0.87	0.10
4. Bihar	1.91	0.24
5. Goa	0.57	0.02
6. Gujarat	5.59	0.34
7. Haryana	3.19	0.26
8. Himachal Pradesh	0.45	0.07
9. Jammu & Kashmir	0.67	0.12
10. Karnataka	3.41	0.40
11. Kerala	2.88	0.36
12. Madhya Pradesh	3.69	0.22
13. Maharashtra	13.45	0.50
14. Manipur	0.16	0.01
15. Meghalaya	0.05	0.02
16. Mizoram	0.05	0.01
17. Nagaland	0.10	0.02
18. Orissa	0.64	0.14
19. Punjab	4.20	0.25
20. Rajasthan	5.96	0.34

(Fig. in lakhs)

<i>Name of the State</i>	<i>No. of persons on waiting list for LPG connection (As on 31.12.91)</i>	<i>No. of connections released during 1.1.91 to 31.12.91</i>
21. Sikkim	0.01	0.01
22. Tamilnadu	7.58	0.29
23. Tripura	0.17	0.01
24. Uttar Pradesh	10.53	0.77
25. West Bengal	6.70	0.41
<b>UNION TERRITORIES</b>		
1. Andaman & Nicobar	0.04	0.01
2. Chandigarh	0.85	0.03
3. Dadra & Nagar Haveli	0.01	0.01
4. Delhi	6.05	0.47
5. Daman	0.02	0.01
6. Lakshadweep	0.00	0.00
7. Pondicherry	0.19	0.01

**[Translation]**

**Supply of Gas to Pipavav Bunder of Saurashtra from Bombay High**

1444. SHRI DILEEPBHAI SANGHANI:  
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have received requests from the Government of Gujarat and other organisations for supplying gas to Pipavav bunder of Saurashtra from Bombay High; and

(b) if so, the reaction of the Government therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) Yes, Sir.

(b) Projects for the compression and transportation of available associated gas in Bombay High to the shore for downstream use are already under implementation. There is therefore, no availability of gas in Bombay High for transportation to Pipavav.